

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF FIBERTEX PRIVATE LIMITED

1.	Name of Corporate Person	FIBERTEX PRIVATE LIMITED
2.	Date of incorporation of Corporate Person	28 April 2016
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Bengaluru
4.	Corporate Identification Number /Limited Liability Identity Number of Corporate Person	U74999KA2016FTC092614
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	No.302 & 305, 3rd Floor, Ali Plaza, No.1C-308/4, Nehru Road, HRBR Layout, 3rd Block, Bangalore, Karnataka – 560 084
6.	Liquidation commencement date of the Corporate Person	24 January 2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Ratnakar Shetty RPAR & Co LLP, #16, Level 3, Skyline Towers, 7 th Cross, Sampige Road, Malleswaram, Bangalore-560003 E-mail: rcshetty.co@gmail.com Contact No: 9986404040 Registration No: IBBI/IPA-001/IP-P01630/2019-2020/12718
8.	Last date for submission of claims	23 February 2025

Notice is hereby given that **Fibertex Private Limited** has commenced voluntary liquidation on 24th January 2025.

The stakeholders of **Fibertex Private Limited** are hereby called upon to submit proof of their claims, on or before 23rd February 2025, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



RATNAKAR SHETTY
Insolvency Professional
IBBI / IPA-001 / IP-P01630 / 2019-2020 / 12718

Ratnakar Shetty
Liquidator in the matter of Fibertex Private Limited

Date: 29 January 2025
Place: Bengaluru